

Bonds for Bakreswar Thermal Power Project

87. SHRI GADADHAR SAHA :
Will the Minister of ENERGY be pleased to state :

(a) whether Government have refused permission to float Bonds for the Bakreswar Thermal Power Project ; and

(b) if so, the reasons for such refusal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) The present scheme of floating Bonds introduced by the Central Government is confined to Central Public Sector Undertakings, primarily in the infrastructure fields. The question of extending the facility to financially viable State Undertakings in similar fields will be decided by Government after sufficient experience has been gained in the operation of the scheme and in the light of the overall resources position of the Central Government in relation to its commitments.

Conservation on Energy

88. SHRI BHATTAM SRIRAMAMURTY :

SHRI K. RAMAMURTHY :

Will the Minister of ENERGY be pleased to state :

(a) the measures envisaged for conservation of energy in the country; and

(b) the results yielded so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) The measures envisaged for conservation of energy

in the country mainly include :

- Energy audits in industrial units to determine the pattern of energy consumption, identify areas where the energy efficiency can be improved and suggest ways to achieve this improvement.
- Reporting of energy consumption figures by industrial consumers and fixation of industry-wise/plant-wise norms.
- Training of Energy Managers and Energy Auditors.
- Promoting use of energy saving devices through grant of fiscal incentives etc.
- Modification of ISI specifications pertaining to various energy driven appliances to denote minimum levels of energy efficiency.
- Encouraging the use of equipment and machinery conforming to standard specifications.
- Rectification of inefficient agricultural pumpsets.
- Awareness campaign to educate and guide consumers.
- Reduction of T & D losses.
- Encouraging the manufacture of fuel efficient transport vehicles.
- Programme of improved Chulhas (wood stoves).
- Propagation of systems based on Solar, wind and bio-mass energy.
- Promotion of Research & Development in energy conservation technologies.

(b) In the case of the demonstration programme of rectification of agricultural pumpsets funded by the Government,

it has been observed that the energy efficiency of the rectified pumpsets improved by about 25% on an average. Similarly, the conservation activities conducted by the Petroleum Conservation Research Association have so far resulted in an annual saving of Petroleum products worth Rs. 150 crores. An overall assessment of the energy savings which might have accrued as a result of the energy conservation measures initiated/adopted by all the user sectors is however not possible.

Profit/Loss by Public Sector Undertakings

89. DR. CHINTA MOHAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether public sector units have turned profitable in the first half of 1986-87 and if so, the details of profits, undertaking-wise, indicating total corresponding investment (cumulative) in each of these including losses suffered so far, if any;

(b) whether Government have plans to privatise the sick units or close these down or upgrade their technology or productivity; and

(c) whether the losing public sector units which are at present manned by bureaucrats are hereafter to be fully professionalised ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY) :

(a) Final figures relating to financial performance of Central Public Enterprises for the first half of 1986-87 are not available. However, based on provisional estimates received from only 170 enterprises, the overall working results during first half of 1986-87 show a net profit of Rs. 232.96 crores. Details of undertaking-wise profits, total corresponding investment (cumulative) and losses suffered upto 1984-85 are available in the Public Enterprises Survey 1984-85 which was laid on the Table of the House

on 27-2-1986. Further details upto 1985-86 are under compilation and the Public Enterprises Survey 1985-86 giving these details is being placed on the Table of the House very shortly.

(b) Government have, so far, not taken any decision to either privatise or close down any of the sick Public Sector Units. To upgrade their technology or productivity Government have been taking various steps including, inter-alia, modernisation and rehabilitation of plant and equipment wherever considered necessary, diversification of products; provision of balancing facilities; training and retraining of personnel; emphasis on cost control and cost reduction and encouragement of labour participation in management.

(c) Government has always stressed the need for professionalisation of all the Public Sector Units. Government has, also decided that in future bureaucrats intending to shift to Public Sector can do so only on immediate absorption basis generally.

Target for Extra Power Capacity

90. DR. DATTA SAMANT : Will the Minister of ENERGY be pleased to state :

(a) what was the target for extra power capacity addition during the first seven months in 1986-87;

(b) the target achieved during this period; and

(c) the various reasons for fall in this target and the measures Government are taking to improve generation of power capacity in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) Against a target of commissioning of additional capacity of 1505 MW during the first seven months of the year 1986-87, a capacity of 749 MW was commissioned.